

**STATEMENT SHOWING THE INSTITUTION, DISPOSAL AND PENDENCY OF CIVIL AND CRIMINAL CASES
IN THE MONTH OF SEPTEMBER, 2015 IN THE HIGH COURT OF TRIPURA AT AGARTALA**

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
CIVIL (MAIN) CASE :												
1	RFA	65	2	0	1	0	2	0	0	0	3	64
2	MFA	7	0	0	0	0	0	0	0	0	0	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	36	1	0	0	0	1	0	0	0	1	36
5	FAO	9	0	0	0	0	0	0	0	0	0	9
6	ARB. P	1	2	0	0	0	2	0	0	0	2	1
7	ARB. A	6	0	0	1	0	0	0	0	0	1	5
8	MAT APPL	36	2	0	3	0	0	0	0	0	3	35
9	FA	31	0	0	2	0	0	0	0	0	2	29
10	MAC	421	8	0	0	0	19	0	0	0	19	410
11	ITA	3	0	0	0	0	0	0	0	0	0	3
12	CROSS OBJECTION	35	2	0	0	0	0	0	0	0	0	37
13	LA. APPL	226	2	0	0	0	5	0	0	0	5	223
14	CE. REF	3	0	0	0	0	0	0	0	0	0	3
15	CRP	60	11	0	0	0	16	0	0	0	16	55
16	REV. PET	4	2	0	1	0	3	0	0	0	4	2
17	Tr. P (C)	3	1	0	0	0	0	0	0	0	0	4
18	CONT. CAS (C)	16	1	0	0	0	3	0	0	0	3	14
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0
21	WP (C)	770	74	0	24	0	83	0	0	0	107	737
22	WA	50	5	0	2	0	0	0	0	0	2	53
23	WP (C) (PIL)	22	3	0	1	0	0	0	0	0	1	24
24	WP (C) (CAT)	3	0	0	0	0	0	0	0	0	0	3
25	WP (C) (HC)	1	0	0	1	0	0	0	0	0	1	0
26	RSA/SA	228	3	0	0	0	9	0	0	0	9	222
27	SAO	2	0	0	0	0	0	0	0	0	0	2
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0
TOTAL		2038	119	0	36	0	143	0	0	0	179	1978

CIVIL (MISC) CASE :												
30	CM .APPL	606	2	0	11	0	45	0	0	0	56	552
31	CAVEAT	1	0	0	0	0	0	0	0	0	0	1
TOTAL		607	2	0	11	0	45	0	0	0	56	553
CRL . (MAIN) CASE :												
32	CRL . A (J)	115	7	0	2	0	0	0	0	0	2	120
33	CRL . A	62	7	0	5	0	0	0	0	0	5	64
34	CRL . REV . P	212	7	0	0	0	10	0	0	0	10	209
35	CRL . PETN	42	5	0	0	0	6	0	0	0	6	41
36	CRL . LP	3	3	0	0	0	1	0	0	0	1	5
37	CRL (D) REF .	0	0	0	0	0	0	0	0	0	0	0
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0
39	WP (CRL)	3	0	0	1	0	0	0	0	0	1	2
40	CONT . CAS (CRL)	2	2	0	0	0	0	0	0	0	0	4
TOTAL		439	31	0	8	0	17	0	0	0	25	445
CRL (MISC) CASE :												
41	CRL . M . APPL	82	0	0	0	0	6	0	0	0	6	76
42	CRL . MC	0	0	0	0	0	0	0	0	0	0	0
43	AB	6	35	0	0	0	28	0	0	0	28	13
44	BA	7	20	0	0	0	21	0	0	0	21	6
TOTAL		95	55	0	0	0	55	0	0	0	55	95
GRAND TOTAL		3179	207	0	55	0	260	0	0	0	315	3071

HIGH COURT OF TRIPURA, AGARTALA
DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE **YEAR -WISE PENDENCY** OF CASES AT THE END OF **SEPTEMBER, 2015** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDENCY
CIVIL (MAIN) CASES :															
1	RFA	1	0	0	0	0	1	2	2	6	16	13	12	11	64
2	MFA	0	0	0	0	0	0	1	1	0	1	2	1	1	7
3	MFA (FA)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	MFA (WC)	0	0	0	0	0	0	0	0	5	14	4	7	6	36
5	FAO	0	0	0	0	1	0	0	0	2	1	2	1	2	9
6	ARB. P	0	0	0	0	0	0	0	0	0	0	0	0	1	1
7	ARB. A	0	0	0	0	0	0	0	0	4	1	0	0	0	5
8	MAT APPL	0	0	0	1	0	0	0	0	2	8	5	9	10	35
9	FA	0	0	0	0	0	0	1	0	4	2	4	10	8	29
10	MAC	0	0	0	0	0	0	0	1	16	104	132	100	57	410
11	ITA	0	0	0	0	0	0	0	0	0	0	3	0	0	3
12	CROSS OBJECTION	0	0	0	0	0	0	1	0	1	5	12	10	8	37
13	LA. APPL	0	0	0	0	0	1	0	1	4	48	89	56	24	223
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	3	0	3
15	CRP	0	0	0	0	0	0	0	1	4	0	0	2	48	55
16	REV. PET	0	0	0	0	0	0	0	0	0	0	0	0	2	2
17	TRP (C)	0	0	0	0	0	0	0	0	0	0	0	0	4	4
18	CONT. CAS (C)	0	0	0	0	1	0	0	1	0	0	0	1	11	14
19	CONT. APPL (C)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
20	CO. APPL	0	0	0	0	0	0	0	0	0	0	0	0	0	0
21	WP (C)	0	0	6	17	6	6	12	18	66	93	85	177	251	737
22	WA	0	0	0	0	0	0	0	1	0	6	7	23	16	53
23	WP (C) (PIL)	0	0	0	0	0	0	0	0	0	0	2	7	15	24
24	WP (C) (CAT)	0	0	0	0	0	0	0	0	0	1	1	0	1	3
25	WP (C) (HC)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
26	RSA/SA	0	0	0	0	1	6	2	4	39	50	55	36	29	222
27	SAO	0	0	0	0	0	0	0	0	0	1	0	0	1	2
28	EX. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29	EL. PETN	0	0	0	0	0	0	0	0	0	0	0	0	0	0
TOTAL		1	0	6	18	9	14	19	30	153	351	416	455	506	1978

Four WP(C)s of 2005 & three WP(C)s of 2006 are pending due to the pendency of connected Special Leave Petitions in the Hon`ble Supreme Court.

Twelve Writ Appeals of 2010, 2012, 2013, 2014 & 2015 can not be listed as none of the Hon`ble Judges can hear these.

Sl. No.	CATEGORY OF CASES	2003	2004	2005	2006	2007	2008	2009	2010	2011	2012	2013	2014	2015	TOTAL PENDING
CIVIL (MISC) CASE															
30	CM. APPL	0	0	0	1	1	2	16	24	37	83	100	133	155	552
31	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	1	1
TOTAL		0	0	0	1	1	2	16	24	37	83	100	133	156	553
CRL . (MAIN) CASE															
32	CRL . A (J)	0	0	0	0	0	0	0	0	6	2	28	36	48	120
33	CRL . A	0	0	0	0	0	1	0	1	0	3	12	22	25	64
34	CRL . REV . P	0	0	0	0	0	1	2	10	3	47	68	46	32	209
35	CRL . PETN	0	0	0	0	0	0	0	1	1	13	10	6	10	41
36	CRL . LP	0	0	0	0	0	0	0	0	0	0	0	0	5	5
37	CRL (D) REF .	0	0	0	0	0	0	0	0	0	0	0	0	0	0
38	TRP (CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0	0
39	WP (CRL)	0	0	0	0	0	0	0	0	0	0	0	1	1	2
40	CONT . CAS (CRL)	0	0	0	0	0	0	0	0	0	0	1	0	3	4
TOTAL		0	0	0	0	0	2	2	12	10	65	119	111	124	445
CRL (MISC) CASE															
41	CRL . M . APPL	0	0	0	0	0	0	4	3	4	16	20	11	18	76
42	CRL . MC	0	0	0	0	0	0	0	0	0	0	0	0	0	0
43	AB	0	0	0	0	0	0	0	0	0	0	0	0	13	13
44	BA	0	0	0	0	0	0	0	0	0	0	0	0	6	6
TOTAL		0	0	0	0	0	0	4	3	4	16	20	11	37	95
GRAND TOTAL		1	0	6	19	10	18	41	69	204	515	655	710	823	3071